

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

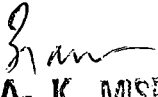
ORDER SHEET

APPLICATION NO. 18 OF 200 1997

Applicant(s) Prakhalad Yadav Respondent(s) DOI & Ors.

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry	Orders of the Tribunal
10/8/2000 R/COB 02/2/00 25/5/2000 Dr. Raj Kumar Soni Standing Counsel for Railway	Mr. J.K. Kaushik, Counsel for the applicant. Mr. R.K. Soni, Counsel for the respondents. The learned counsel for the applicant submits that after the institution of the present O.A, the applicant has changed the category and has consequently, no interest in the present case. For the reasons stated above, the applicant does not want to press this application. The application is, therefore, dismissed as not pressed.  Gopal Singh Adm. Member  A. K. MISRA Judl. Member Part II and IM destroyed in my presence on 07/11/07 under the supervision of section officer (J) as per order dated 07/11/07 NGO 9/11/07 Section officer (Record)